

DECLARATION OF ASSETS & LIABILITIES BY ANANT KUMAR "SATYARTHI" 165, MUNGER VIDHAN SABHA

I, Anant Kumar Satyarthi, son of Let. Jagdish yadav, aged about 54 years, Vill- Pokharia, Po+Ps.- Haveli Kharagpur, Distt.- Munger, (Bihar) give hereinbelow the details of the assets (immovable, Movable, bank balance, etc) of my self, my wife, Dependent- 1 and Dependent - 2.

Inherited ancestral agricultural, non & agricultural land, residential building at Pokharia are also given below.

Details of PAN and status of filing of income tax retrun:

Sl. NO.	Name	Permanent Account Number (PAN)	The financial year for which the last income-tax return has been filed	Total income shown in income Tax Return (in Rupees)
	Self	BIMPS4219L	2011-12	2,52,340=00
	Spouse			
	Dependent 1			
	Dependent 2			

A Details of Immovable assets as on 18-01-2012

S. No.	DESCRIPTION	SELF	WIFE	Dependent - 1	Dependent - 2
(i)	Cash	50,000=00	25,000=00	-	-
(ii)	Deposit in Banks, Financial institutions & Non-banking Financial Companies. SBI Vidhan Sabha Patna UBI, Munger. Standard Chartered Bank Exhibition Road, Patna	2,67,950=44 3,000=00	11,000=00		
(iii)	Bonds debentures & Shares in Companies, Mutual Fund etc. UTI, opp. Fund UTI, Dir. yield fund	-	-	-	-
(iv)	Other Financial Instruments, NSS, Postal Savings, LIC etc. KVS KVP LIC SBI Life Bihar Vidhan Sabha	yearly premium 74,000=00			

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	Lic Bajaj alinze	S.A Amount 5,00,000=00 yearly premium 50,000=00	S.A. Amount 5,00,000=00 yearly premium 50,000=00		
(v)	Moter Vehicles	Tavera Luxry, A/F 10,00,000=00			
(v)	Jewellery (Details of Weight & Value)	Gold 30gm 75,000=00	Gold 120gm 3,00,000=00 Silver 500gm 25,000=00		
(vi)	Rifle	Lisence. No. 13/2006, 3.15 Bore, Rs. 55,000=00			
(vii)	Cow - 2 Calf - 1	70,000=00			
(viii)	other Assets, such as values of claims/interest	50,000=00	25,000=00		

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B. Details of Immovable assets as on 18-01-2012

S.No.	DESCRIPTION	SELF	WIFE	Dependent - 1	Dependent - 2
(i)	Agricultural Land Location (s) Extent (Total Measurement) Current market Value	Mauja Murade Achal H. Kharagpur Half of 13 Acre. i.e. 6.5 Acre, Rs. 5,00,000=00 Mauja Ramanka Bad, Anchal H. Kharagpur Half of 72 D. i.e. 36 D, Rs. 1,00,000= 00 (Inherited ancestral)	Mauja Ramakabad, Anchal, H. Kharagpur, 1.50 Acre. Rs. 3,50,000=00		
(ii)	Non-Agricultural Land Location (s) Survey (Khata) number (s) Extent (Total measurement) Current market Value	-	-	-	-
(iii)	Buildngs (Commercial & Residential) Location: Residential (a)&(b) Survey (Khata) number (s) Extent (Total measurement) Current market value	at Pokharia Pucca and Khaprail 4D, Rs. 5,00,000=00 (Inherited ancestral)			
(iv)	House/Apartments etc. Location: ----- ----- Survey number(s)	-	-	-	-

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	Extent (Total measurement)				
	Current market value				

(v)	Others (such as interest in Valu)	20,000=00	10,000=00		

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I give hereinbelow the details of my liabilities/overdues to public financial institution and government dues:

Amount outstanding as on 18-01-2012

S.No.	Description Name and Address of Bank/ Financial institution(s) Department(s)	SELF	WIFE	Dependent - 1	Dependent - 2
(a) (i)	Loans from Banks: PNB Ramankabad H. Kharagpur Munger Kshetriya Gramin Bank Kharagpur Indian Over Sease Bank P.N.B, H. Kharagpur	50,000=00 25,000=00 25,000=00 2,77,000=00	-	-	-
(ii)	Loans from financial institutions	-	-	-	-
(iii)	Government dues:- Bihar Vidhan Sabha	8,00,000=00			
	(a) Telephone Office, Patna	-	-	-	-
(b) (i)	income Tax including surcharge (Also indicate the assessmetn year upto which incom Tax Retun filed. Give also Permanent Account Number (PAN)	BIMPS4219L File up to 2011-12	-	-	-
(ii)	Wealth Tax (Also indicate the assessment year upto which wealth Tax return filed.)	-	-	-	-
(iii)	Sales Tax (Only in case of proprietary business)	-	-	-	-
(iv)	Property Tax	-	-	-	-

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